


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

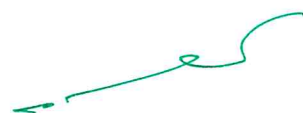
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	For proposing the name of IRP	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUNITA SRINIVAS 9844011095	Petitioner	

ORDER

Counsel for petitioner is present. She requested time to inform the Tribunal about the name of proposed IRP along with his consent letter. List it on 18/09/2017.


MEMBER(J)


MEMBER(T)